

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No227- CP(IB)/124(AHM)2022  
With  
ITEM No 228- IA 513 of 2022

**Proceedings under Section 94 IBC**

**IN THE MATTER OF:**

Uma Rakeshkumar Shah  
(Personal Gaurantor)

.....Applicant

.....Respondent

**Order delivered on ..29/08/2022**

**Coram:**

Dr.Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

**CP (IB) 124 of 2022 & IA 513 of 2022**

Due to paucity of time, as the Members are holding another Bench in post lunch session, adjourned to 13.10.2022.

-sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**